CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 07/02/2019

C.P./260/18/2014 L BHOI O.A./260/561/2013 -V/S-

FOR FURTHER ORDERS

-V/S
DR V RAJGOPALAN

ITEM NO:27

FOR APPLICANTS(S) Adv.: Mr. M.K. Khuntia

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the Respondents submitted that the order of the Tribunal has been complied. Ld. Counsel for the applicant does not want to press the C.P. Accordingly, the C.P. is dropped. Notices discharged.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	kb	